

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/1694/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the nd 22 March, 2021.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. DJSV/STDR/F-57/2021/1827, dtd. 08.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 22.03.2021 along with station leave permission from the evening of 20.03.2021 till the morning of 23.03.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/1695/A, dated 22.3.2021
Copy to:

✓ The Project Manager, Gauhati High Court

(Signature) 22/3/21

JT.REGISTRAR (VIGILANCE)

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